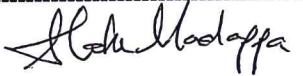



**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 11.08.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**


C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(IB)No. 15/BB/ 2017	-	Hearing	Rule-6 of I&B	Suvarna Karnataka Cements Pvt. Ltd.,


SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1	ALOICE MADAPPA 9845493943	CORPORATE APPLICANT	
2	SYED KHAMRUDDIN 9740855999	CORPORATE APPLICANT	

Counsel for petitioner is present. He has filed one memo. Registry is directed to check and put up. Counsel reported that the financial creditors committee did not appoint any RP nor approved IRP as RP.

Registry to verify and put up note.

List on 21.08.2017.


MEMBER (J)


MEMBER (T)